



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.06.2026

NOTICE

Please take notice that the matters listed in the **Court – III on 10.06.2026** at **10:30 AM** will now be taken up **after rising of Chennai Bench assembled at 02:00 PM**.

Further, please take notice that the bench notified for the **Court – III on 10.06.2026** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – III (after rising of Chennai Bench assembled at 02:00 PM)

- 1. Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**
- 2. Hon'ble Mr. Indevar Pandey, Member (Technical)**

By order of Hon'ble Chairperson
-Sd/-
Registrar